

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

24. **IA-2604/2022 in C.P.(IB)/784(MB)2021**

CORAM:

SHRI PRABHAT KUMAR
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **18.05.2023**

NAME OF THE PARTIES: Open sky shopping LLP
Vs
Thea Online Services Private Limited

SECTION: 7, 66(1) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

The Court is convened through Video Conference.

1. Mr. Karan Valecha, Ld. Counsel for the Applicant/RP present.
Mr. Aasheesh Gupta, Proxy Counsel for R1 & R2 in IA-2604/2022 present.
Mr. Shubham Jain, Ld. Counsel for the R-3,4,5 in IA-2604/2022 present.
2. Counsel for the Applicant seeks time to file rejoinder to the reply he received yesterday. Two weeks' time granted for filing reply, with a copy to be served upon the Respondent in advance.
3. List this matter on **22.06.2023** for further consideration.

Sd/-
PRABHAT KUMAR
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)